

NOTICE

Date of Publication :25-Feb-2021 Last Date: 07-Mar-2021

Applicants are requested to make payment of deficit charges or remove office objections, as the case may be, on or before last date 07-Mar-2021, to make the Certified Copies ready and if the initial deposited amount in the rejected applications on the ground of non removal of objections or for want of payment of deficit charges, is not taken back on or before 27-Mar-2021, the said amount will be credited to Government and their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Objection/Deficit Charges, if any(Rs.)
1	U-201900290	Yaqoob Jamal Belim (Third Party Application)	16048-2018-STAMP NO. (11)	1000
2	U-202001767	Sohail Anwar Sayed (Plaintiff No. 4 in person)	4785-2011 (Record Dept.)	500
3	U-202001909	Abid E. Lakadawala (Third Party Application)	2376-2009 (12)	3200
4	U-202002159	Nilesh Dattaram Tupe Plaintiff No. 2 in person	467-2012 (12)	1500
5	U-202002198	Praveen L. Singh Adv. for Def. No. 5 & 6	2810-2009 (12)	25
6	U-202002780	Runa Ravindra Pandit (Third Party Application)	365-2016 (12)	1000
7	U-202003829	M/S Malvi Ranchoddas & Co	8080-1996 (Record Dept.)	Obj.
8	U-202100272	Laxmi Baburao Darekar	4977-2012 (Record Dept.)	Obj.
9	U-202100523	Pan India Legal Service LLP	166-2014 (12)	1000
10	O-202000004	Bharat Vaishnawa Adv. for Plaintiff	2074-2014 (12)	Obj.
11	O-202000943	Vandana M. Thakkar Adv. for Def. No. 2 to 5	1067-2013 (11)	420
12	O-202001232	Shubhangi Subhedar Adv. for Def.	1123-2011 (Record Dept.)	Obj.
13	O-202100151	Adv Anil Jaisigh Jadhav	6538-2000 (11)	100